## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No. 146/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2017

NAME OF THE PARTIES: M/s. Now Realty Private Limited

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Yeursul-fills Adust - 4 amounts

## **COMMON ORDER**

CSA No. 146/230-232/NCLT/MB/MAH/2017

CSA No. 147/230-232/NCLT/MB/MAH/2017

CSA No. 148/230-232/NCLT/MB/MAH/2017

CSA No. 149/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, this Bench hereby appoints M/s. Niteen D. Kshirasagar & Co. Chartered Accountants, on a remuneration of ₹90,000 (Rupees Ninety Thousand only) to assist the OL to file his report before this Bench.

Sd/-

B. S.V. PRAKASH KUMAR

Member (Judicial)

Sd/-

V. NALLASENAPATHY

Member (Technical)